

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 125
(CAA)-09(PB)/2019

IN THE MATTER OF:

Shree Krishna Finbiz Pvt. Ltd.
With
Gupta Jewellers Pvt. Ltd.

... Petitioners/Applicant

SECTION: Under Section 230-232

Order delivered on 22.05.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant: Mr. Naresh Kumar, Adv.

For the RD(NR) Ms. Sonam Sharma, CP.

For OL Ms. Swati Kaushal & Amrish Tandon, Adv

ORDER

Learned counsel for the petitioner states that the notices to the RBI were served on 9th April, 2019. However, no one has put in appearance on behalf of the RBI. Let intimation be issued to the RBI to put in appearance for the final approval of the Scheme.

List for further consideration on 09.07.2019.



(M. M. KUMAR)
PRESIDENT



(S. K. MOHAPATRA)
MEMBER (TECHNICAL)